

(iv) adoption of moisture conservation and other dry-farming practices,

(v) cultivation of new oilseed crops like soybean and sunflower seed

Review of Rehabilitation work in West Bengal

1147. SHRI S C SAMANTA · Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) the number of families/persons belonging to the categories of old and new migrants to be benefited under the schemes accepted by Government which have been outlined in the Reports of the Committee on Review of Rehabilitation Work in West Bengal, and

(b) the number of the beneficiaries following the agricultural and the non-agricultural pursuits separately ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VJRMMA). (a) and (b) (i) 8024 families of old migrants, consisting of 554 families of agriculturists, 7627 families of non-agriculturists and 203 families of P. L. Category.

(ii) 181 non-agriculturist families of new migrants.

(iii) 85,800 students belonging to agriculturist and non-agriculturist families of new migrants

पूर्वी जर्मनी से आर० एस०-09 के आवासीय ट्रैक्टरों का मूल्य

1148. श्री मूलचन्द्र डागा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि सरकार द्वारा पूर्वी जर्मनी से आर० एस०

-09 की किस्म के आयात किये गये ट्रैक्टरों का मूल्य क्या है तथा उन्हें किस बर्ष खरीदा गया था ।

कृषि मन्त्रालय में राज्य मंत्री (श्री भण्णसाहाइ पी० सिन्धे) : 1969-70 के दौरान पूर्वी जर्मनी से 2,11,78,800 रुपये की कीमत के आर० एस०-09 ट्रैक्टरों का आयात किया गया था ।

छोटे स्तर के किसानों की सहायता सम्बन्धी योजना

1149. श्री मूलचन्द्र डागा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) किसने जिलों में छोटे स्तर के किसानों सम्बन्धित विकास योजनाएं आरम्भ की गई हैं ;

(ख) उक्त योजना से कितने किसानों को लाभ मिलने की सम्भावना है, और

(ग) ऐसी योजना के लिये कितने परिश्रम की मजूरी दी गई है ?

कृषि मन्त्रालय में उप-मन्त्री (श्री जगन्नाथ पहाड़िया) : (क) छोटे कृषकों के विकास के लिये अभी तक 45 परियोजनायें मंजूर की गई हैं। ये 51 जिलों में हैं।

(ख) उक्त योजनाओं द्वारा प्रति परियोजना औसतन लगभग 50,000 छोटे कृषकों के लाभान्वित होने की सम्भावना है। और

(ग) 1970-71 में आरम्भ की गई परियोजनाओं के लिये 3 करोड़ रु० की

राशि इस वर्ष निर्युक्त की गई। इस योजना के लिये 1971-72 में 8 करोड़ रुपये की बजट परिव्यय की व्यवस्था की गई है। चौथी योजना की सारी धनधि के लिये 67.50 करोड़ रु० की व्यवस्था है।

Purchase of Wheat from Mandies

1150 SHRI VIKRAM CHAND MAHAJAN Will the Minister of AGRICULTURE be pleased to state

(a) whether Government Corporations have not entered all the Mandies and consequently the wheat prices to the farmers are being paid below the prices fixed by Government,

(b) in which Mandies the Government Corporations have made purchases of wheat so far and in which Mandies no purchases have been made so far,

(c) whether the payment to farmers by the Corporations are made after a long time, if so, the reasons thereof, and

(d) what percentage of farmers have been paid within a month of purchase and what percentage within six months?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE) :

(a) The Food Corporation of India operates only in such mandies as are allotted to them by the State Governments taking into consideration their relative importance. F. C. I. entered the markets as soon as the arrivals of wheat started and is paying the farmers the procurement price fixed by the Government.

(b) A list of Mandies where the Food Corporation of India has made purchases so far as well as a list of such Mandies where it is operating but no purchases

have been made so far is being collected and will be laid on the Table of the Sabha

(c) The payment to the farmers is made by the Corporation in accordance with the rules and regulations in force in the regulated markets. At those places where there are no regulated markets, the payments are made to the farmers in accordance with the traditional system and the payment is prompt. In most of the mandies payments have to be made to the farmers on the day of the purchase itself and this is being done by the Corporation.

(d) All the farmers are paid as indicated in answer to (c) the delay in payment if at all can only be a day or two. Therefore there is normally no case of a farmer not being paid by the Food Corporation of India for more than a month after purchase.

Tapping and Utilisation of underground water for Irrigation.

1151. SHRI BHOGENDRA JHA Will the Minister of AGRICULTURE be pleased to state

(a) whether any step is being undertaken to fully tap and utilise underground water throughout the country for irrigation purposes, and

(b) if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM SINGH) : (a) and (b)

Yes, Sir. The steps being taken include (i) supplementing the State Plan resources available for ground water development schemes, to a very large extent, by mobilising credit through institutional agencies like Land Development Banks, Agricultural Refinance Cor-